

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 192/TT/2014

Subject : Determination of transmission tariff for 3X80 MVAR, 765 kV Line Reactor along with associated bays at Gwalior Sub-station only (to be used as Bus Reactor under interim contingency scheme, till readiness of 765 S/C Gwalior-Jaipur Transmission Line) associated with Vindhyachal IV & Rihand III (1000 MW) Generation Project (under interim/contingency arrangement for power evacuation) in Western region for tariff block 2009-14 period.

Date of Hearing : 21.12.2015.

Coram : Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Madhya Pradesh Power Management Company Ltd. and 24 others

Parties present : Shri S.K. Niranjana, PGCIL
Shri S.S. Raju, PGCIL
Shri Jasbir Singh, PGCIL
Shri Rakesh Prasad, PGCIL
Shri Anshul Garg, PGCIL
Shri M.M. Mondal, PGCIL
Shri Avinash M. Pavgi, PGCIL
Shri S.K Venkatesan, PGCIL
Shri. Mohd. Mohsin, PGCIL
Shri Piyush Awasthi, PGCIL
Smt. Sangeeta Edwards, PGCIL
Shri S.K Agarwal, Advocate, Rajasthan Discoms
Shri G.L Verma, Advocate, Rajasthan Discoms
Smt. Neelam, Advocate, Rajasthan Discoms



Record of Proceedings

The representative of the petitioner submitted that:-

- a) The instant petition has been filed for approval of commissioning date and determination of transmission tariff for 3X80 MVAR, 765 kV Line Reactor along with associated bays at Gwalior Sub-station only (to be used as Bus Reactor under interim contingency scheme, till readiness of 765 S/C Gwalior-Jaipur Transmission Line) associated with Vindhyaachal IV & Rihand III (1000 MW) Generation Project (under interim/contingency arrangement for power evacuation) in Western region for tariff block 2009-14 period.
- b) The petitioner has submitted that the 3X80 MVAR, 765 kV line reactor along with the associated bays at Gwalior Sub-Station was to be commissioned along with 765 kV S/C Gwalior-Jaipur line, however the commissioning of the line was getting delayed on account of delay in getting the clearance from MOEF in environmentally sensitive areas like Crocodile Sanctuary, the Great Indian Bustard Sanctuary and other critical forest zones for 765kV S/C Gwalior-Jaipur transmission line. On account of the above there is delay of 15 months.
- c) The assets were commissioned on 1.3.2014. The admitted capital cost as on COD is ₹2608.32 lakh. The petitioner has sought approval of actual additional capital expenditure of ₹36.71 lakh for the 2009-14 tariff period.

2. In response to a query of the Commission regarding the reasons for using the line reactor at Gwalior as Bus Reactor and whether RPC approval for the same was provided. The petitioner submitted that keeping in view the voltage profile at Gwalior, it was felt appropriate to commission the line reactor at Gwalior as Bus Reactor pending commissioning of 765kV S/C Gwalior- Jaipur Transmission Line. CEA accorded consent to the same vide letter dated 27.2.2014 for commissioning the line reactor as bus reactor. The Commission directed the petitioner to submit the voltage profile at Gwalior before and after commissioning of the instant reactor on affidavit with a copy to the respondents by 5.1.2016.

3. In response to another query of the Commission, the representative of the petitioner submitted that it has received the approval of WRPC and will submit the same.



4. The learned counsel for Rajasthan discoms requested time to file reply to the petition.
5. The Commission directed the respondents to file their reply by 31.12.2015, the petitioner to file rejoinder by 5.1.2106, if any. The Commission further observed that the parties should file their response within the specified date and that the petition will be disposed on the basis of the information already on record, if no response is received from the parties within the specified dates.
6. Subject to the above, order in the petition was reserved.

By order of the Commission

Sd/-
(M.M Chaudhari)
Assistant Chief(Fin)

